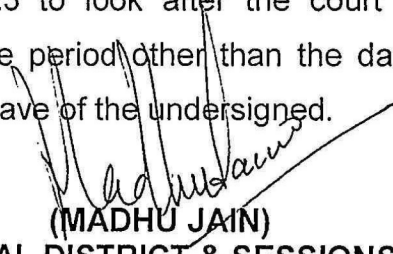


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH  
DISTRICT, ROHINI COURT COMPLEX, DELHI

ORDER

Pursuant to letter no. 4540-4552/DHC/Gaz/G-4/DHJS/SumVac/2023 dated 26.05.2023 of Hon'ble High Court of Delhi the undersigned will be available w.e.f. 01.06.2023 to 07.06.2023 & on 30.06.2023 to look after the court work as well as administrative work of North District and the period other than the dates as mentioned above shall be the period of special casual leave of the undersigned.

  
(MADHU JAIN)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPEX DELHI

17880-17960  
No. \_\_\_\_\_ F2(9)/Judl./Vac/North/2023 Dated. 31/05/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North-West), District Rohini Court Complex, Delhi.
4. All the Judicial Officers, of North District, Rohini Court Complex, Delhi.
5. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Court Complex, Delhi.
6. The DDO Accounts Branch, North District, Rohini Court Complex, Delhi.
7. All AOJs/Branch In-Charge, North District, Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, North District, Rohini Court Complex, Delhi.
11. The Website Committee, (Hindi & English), Tis Hazari Court Complex, Delhi.
12. AOJ/Branch In-Charge, Filing Section, Rohini Court Complex, Delhi.
13. Personal Office of the undersigned.
14. Reader to the undersigned.
15. Notice Board (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPEX DELHI